Government of India Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.2653
TO BE ANSWERED ON 27-12-2018

Open Defecation Free Villages

2653. SHRI KAMAL NATH: SHRI JYOTIRADITYA M. SCINDIA

Will the Minister of **DRINKING WATER AND SANITATION**be pleased to state:

- (a) whether the Government has declared/certified a large number of villages in several districts across the country as "Open Defecation Free" (ODF) under the Swachh Bharat Mission (SBM) and if so, the details in this regard;
- (b) whether any Central Team has visited certain districts in various States across the country to physically verify the claims made by the State Governments about ODF districts/villages during the past two years;
- (c) if so, the details thereof; and
- (d) the number of districts and villages in each of the States that still remain out of ODF along with the steps taken by the Union Government to effectively implement SBM across the country?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) As per the Swachh Bharat Mission (Gramin)[SBM(G)] guidelines, villages and districts declare themselves Open Defecation Free (ODF) through a rigorous process of self-declaration, followed by a multi-level decentralized verification process by the districts and States. As on 21.12.2018, 5,37,427villages in the country have declared themselves ODF out of which 4,19,348villages have been verified ODF by the districts/States.
- (b) &(c) Officers from the Ministry of Drinking Water and Sanitation regularly undertake field visits to States/districts for routine inspection of implementation of SBM(G), and provide feedbacks.
- (d) State/UT-wise number of districts and villages yet to be declared ODF as on 21.12.2018 are given at **Annexure**. Since the launch of the SBM(G) in 2014, States have made tremendous progress with reference to rural sanitation. While sanitation is State subject, Ministry of Drinking Water and Sanitation supports State government in the implementation of the SBM(G). Some steps taken for effective implementation of SBM are as follows:-
 - Focus is being given on community based collective behavior change by massive campaigning at the national and State level.
 - Focus is also on the outcome of ODF villages, and not only on construction of individual toilets.
 - Given the vast socio-economic-cultural diversity of India, and also from the point of view of promoting innovations, the programme provides flexibility to the States to choose the strategy best suited to them in its implementation.
 - Greater emphasis is being given on capacity building, especially in community approaches and programme management, by imparting training to the States and selected organizations called Key Resource Centres (KRCs), involving District Collectors to provide leadership to the programme at the district level.
 - The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, corporates, youth etc. The Panchayats are being actively involved.
 - Sanitation is being prioritized amongst the overall development agenda. The Government has taken a decision to prioritise all Centrally Sponsored Schemes in ODF villages. Various other development schemes are being converged with the sanitation outcomes.

Annexure Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.2653 due for reply on 27-12-2018

State/UT-wise number of districts and villages yet to be declared ODF as on 21.12.2018

Sl. No.	State/UT	Districts yet to be declared ODF	Villages yet to be declared ODF
1	A & N ISLANDS	0	0
2	ANDHRA PRADESH	0	0
3	ARUNACHAL PRADESH	0	0
4	ASSAM	8	3,314
5	BIHAR	33	21,532
6	CHANDIGARH	0	0
7	CHHATTISGARH	0	0
8	D & N HAVELI	0	0
9	DAMAN & DIU	0	0
10	GOA	2	353
11	GUJARAT	0	0
12	HARYANA	0	0
13	HIMACHAL PRADESH	0	0
14	JAMMU & KASHMIR	0	0
15	JHARKHAND	1	0
16	KARNATAKA	3	4
17	KERALA	0	0
18	LAKSHADWEEP	0	0
19	MADHYA PRADESH	0	0
20	MAHARASHTRA	0	1
21	MANIPUR	0	0
22	MEGHALAYA	0	0
23	MIZORAM	0	0
24	NAGALAND	0	0
25	ODISHA	27	29,398
26	PUDUCHERRY	0	0
27	PUNJAB	0	0
28	RAJASTHAN	0	0
29	SIKKIM	0	0
30	TAMIL NADU	0	0
31	TELANGANA	16	4,122
32	TRIPURA	8	374
33	UTTAR PRADESH	24	220
34	UTTARAKHAND	0	0
35	WEST BENGAL	8	3,932
	Total	130	63,250